

Depletion off Fish Resources

1995. SHRIMATI KISHORI SINHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to ban the use of mechanised boats and purse-seine nets in the coastal areas to protect local fishery resources from over fishing;

(b) if not, whether Union Government have undertaken any study survey on the impact of these equipment on the fishery resources of the coastal areas;

(c) whether the shrimp and prawn resources of the West coast are depleting fast; and

(d) if so, the protective steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Based on the Model Bill circulated by the Central Government, Maritime States/Union Territories except Gujarat and West Bengal and Union Territories of Pondicherry, Lakshadweep and Andaman & Nicobar Islands have enacted Marine Fishing Regulation Act or passed Executive Order to regulate marine fishing in the territorial waters. According to this Act/Executive order, operation of mechanise boats is banned from the shore upto 10 KM in Kerala and Andhra Pradesh, 3 Nautical Miles in Tamil Nadu, and 5 KM in Orissa, Karnataka and Goa. Kerala Marine Fishing Regulation Act prohibit operation of purse seine in the territorial waters. Action is being taken by the Government of Maharashtra to impose restriction on operation of purse seiners. Karnataka have reservation on banning purse seining as it will adversely affect the mechanised sector.

(b) The Central Government have constituted a Coordination Committee for Development and Conservation of Pelagic Resources along the S.W. coast under the

Chairmanship of Fishery Development Commissioner with representatives of Kerala, Karnataka, Goa, Maharashtra and Central Marine Fisheries Research Institute as members to review the pelagic fisheries and their exploitation and suggest ways and means of preventing over exploitation.

(c) Available information indicates that shrimp and prawn resources along the West coast are showing only marginal annual fluctuations.

(d) The Central Government have constituted a Technical Committee to study and report on the present status of shrimp exploitation and to recommend measures to arrest decline, if any, in the catch.

Release of Share Capital Contribution to DCHES

1996. SHRI G.I. PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that inspite of positive policy of Union Government to encourage housing cooperatives in Delhi, his Ministry did not convey the expenditure sanction to the Delhi Administration upto 31st March, 1987 for the release of a sum of Rs. 1.35 crores to the Delhi Cooperative Housing Finance Society Ltd. towards its share capital, inspite of budget allocation and all other approvals and as such the amount lapsed;

(b) what are the reasons therefor; and

(c) the steps being taken or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). Taking into account the free funds available with the Delhi Co-operative Housing Finance Society Ltd. as against their loaning programme and requirement of funds for disbursement of loans to beneficiaries upto 30th June, 1987, the Government came to a conclusion that there existed no justification for any further release of equity funds from the

Government to the Society, at that stage.

However, a provision of Rs. 2 crores by way of equity assistance to the Society exists in the Budget 1987-88 out of which a sum of Rs. 0.46 crores has since been released to the Society on 14th July, 1987.

Request for equity assistance from the Society always receives the most sympathetic consideration at the hands of the Government subject, however, to the need getting established.

Purchase of Newsprint from Bangladesh

1977. SHRIMATI N.P. JHANSI LAKSHMI:
DR. T. KALPANA DEVI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a proposal to enter into the long-term arrangement with Bangladesh for the purchase of newsprint;

(b) if so, the quantity with value of newsprint proposed to be imported from Bangladesh during the current financial year; and

(c) whether the newsprint is proposed to be imported from other countries also and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA): (a) Yes, Sir.

(b) The quantity of newsprint proposed to be imported from Bangladesh during 1987-88 is 25,000 MT with CIF cost of about Rs. 16.12 crores.

(c) Newsprint is also proposed to be imported during 1987-88 from the following countries:—

USSR

GDR

ROMANIA

FINLAND

SWEDEN

CANADA

NEW ZEALAND

TANZANIA

YUGOSLAVIA.

[*Translation*]

Installation of a Statue of Shrimati Indira Gandhi in Front of Parliament House

1998. SHRI MADAN PANDEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Union government are considering to instal a statue of Shrimati Indira Gandhi in front of Parliament House; and

(b) if so, by what time and the place where this statue is proposed to be installed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). It has been decided to install the Statue of Shrimati Indira Gandhi in Delhi. The exact location has however not been finalised. The sculptors are yet to be identified. It is difficult to prescribe a time limit for this work of high quality sculpture.

[*English*]

Basic Amenities in Colonies of Co-operative Group Housing Societies

1999. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of group housing colonies in Delhi where construction work has either